

Militant Activities

2728. SHRI P.R. DASMUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of international agencies involved in training and assisting the terrorists for indulging into the disruptive activities in India:

(b) the total number of militants, police, armed forces personnel and the civilians killed in militant activities in J and K during the last three years; and

(c) the number of militants arrested and taken into custody during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) As per available information, Inter Services Intelligence (ISI) has been reported to be training and assisting the terrorists for indulging into the disruptive activities in India:

(b) Total number of persons killed in militant activities in

Year	J and K during
1993	2567
1994	2867
1995	2768

(c)

Year	Number of militants arrested and taken into custody during
1993	4780
1994	4244
1995	3288

12.01 hrs.

PAPERS LAID ON THE TABLE

Food Corporation of India (Staff) (First Amendment) Regulations, 1996.

[English]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : I beg to lay on the Table -

a copy of the Food Corporation of India (Staff) (First Amendment) Regulations, 1996 (Hindi and English versions) Published in Notification No. 75/F. No. EP 16(3)/92 in Gazette of India dated the 19th September,

1996, under sub-section (5) of the section 45 of the Food Corporation Act, 1964.

[Placed in Library See No. LT 849/96]

Notification issued under Essential Commodities Act 1955 and Annual Report and Review by the Government of the working of National Horticulture Board, Gurgaon for the year 1994-95 etc.

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA)* : I beg to lay on the Table -

- (1) A copy of the Notification No. S.O. 478(E) (Hindi and English versions) published in Gazette of India dated the 4th July, 1996 containing corrigendum to the Notification No. S.O. 340 (E) dated the 17th April, 1995, issued under section 3 of the Essential Commodities Act, 1955.

[Placed in Library See No. LT 850/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurgaon, for the year 1995.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 851/96]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 1995-96.

[Placed in Library See No. LT 852/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council